

- Ref.- 1) District Court, Thane Circular No.Estt./ 6079,  
dt.02/07/2021.  
2) Hon'ble High Court, Bombay Circular Dt.29/07/2021.

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District Court, Thane  
Date-30/07/2021

### C I R C U L A R

In view of Circular Dt.29/07/2021 issued by the Hon'ble High Court, Bombay, the Principal District & Sessions Judge, Thane in supersession of District Court, Thane Circular referred above, is pleased to pass the following directions regarding Judicial and Administrative Work to all the Courts in Judicial District, Thane w.e.f. 02/08/2021 and shall remain in force until further order.

### PART-A

- 1) All the Courts in Thane revenue District shall start with the regular physical functioning as were functioning during the pre-pandemic days, with 100% attendance of Judicial Officers and 100% attendance of staff.

### GENERAL INSTRUCTIONS

- i) All the Bar Rooms and canteens shall remain open.  
ii) If the Head of the Establishments come across any single breach of any Covid-19 protocol, he may closed down such Bar Room/s or Canteen/s.

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PART-B

2) All the Courts in Palghar revenue District shall function as under :-

WORKING HOURS FOR JUDICIAL AND ADMINISTRATIVE WORK

| Courts  | Judicial Working | Office Working |
|---|------------------|----------------|
| All the Courts in Palghar revenue District i.e. Palghar, Vasai, Virar, Dhanu, Wada & Jawhar | (One Shift)      | (One Shift)    |
|   | 11.00 a.m.       | 10.30 a.m.     |
|   | To               | To             |
|   | 02.00 p.m.       | 02.30 p.m.     |

WORKING STRENGTH OF JUDICIAL OFFICERS AND STAFF MEMBERS

| Courts  | Working strength of Judicial Officers | Working Strength of Staff Members |
|---|---------------------------------------|-----------------------------------|
| All the Courts in Palghar revenue District i.e. Palghar, Vasai, Virar, Dhanu, Wada & Jawhar | 100%                                  | Requisite number of Staff members |

GENERAL INSTRUCTIONS

- i) The Courts shall take up remand, bail, urgent Criminal and Civil matters and matters pertaining to withdrawal of amount.
- ii) The Judicial Officers may pronounce judgment/s or pass order/s in the matters, wherein the arguments of both the parties are concluded.
- iii) The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.

- iv) All the Courts in Palghar revenue District shall remain closed on every Saturday except Dt.28/08/2021 & Dt.09/10/2021 (days to be compensated as per the order of Hon'ble High Court bearing letter No.Insp-1/32, dt.12/04/2021), but may take up only remand and urgent matters as being taken up on holidays.
- v) The staff members shall remain stationed at their respective places of posting and shall not leave their respective headquarters without prior permission of Presiding Officer.

3) In all the Courts at Thane and Palghar revenue District, only those advocates, witnesses, accused persons and party-in-persons whose matters are listed on that day's board or whose presence is required by the Court for any specific purpose like verification etc. will be permitted to have access in the Court building. No one should enter the Court halls unless their matter is called out and shall leave the Court premises as soon as hearing of their case/work is over.

4) All the safety/precautionary measures set forth by the Central/State Government and all Covid-19 appropriate behavior/protocols to be followed scrupulously .

Thane  
Date-30/07/2021


Sd/-  
( Anil L. Pansare )  
Principal District & Sessions Judge,  
Thane

No.Estt. / 6891/2021  
District Court, Thane  
Date : 30 /07/2021

Copy forwarded with compliments for information and necessary action to

01. The Member, M.A.C.T., Thane.
02. The District Judge- , Thane
03. The Ad-hoc District Judge- , Thane
04. The Extra Joint District Judge, Thane (POCSO Court)
05. The Extra Joint District Judge, Thane
06. The District Judge-1, Kalyan/Vasai/Palghar.
07. The Civil Judge, Senior Division, Thane/ Kalyan/ Vasai/ Palghar.
08. The Member Secretary, District Legal Services Authority, Thane.
09. The Chief Judicial Magistrate, Thane.
10. The Civil Judge,J.D. & J.M.F.C., Vashi/Ulhasnagar/Bhiwandi/  
Murbad/ Shahapur/Dahanu/Wada/Jawhar
11. The Joint Civil Judge,J.D. & J.M.F.C., Kalyan/Ulhasnagar/  
Bhiwandi/ Vasai/Palghar/Dahanu.
12. The Judicial Magistrate, F.C., I Court/ II Court, Thane.
13. The Judicial Magistrate, F.C., I Court/ III Court, Kalyan.
14. The Judicial Magistrate,F.C., Railway Court, Kalyan/Virar.
15. The District Government Pleader, Thane
16. The President Bar Association, Thane
17. The President All Taluka Bar Association in Thane Judicial District
18. The Registrar, District Court, Thane/Family Court, Thane/Industrial Court,  
Thane/Co-operative Court, Thane.
19. The Superintendent, Central Jail Thane/Kalyan/Taloja/  
Arthor Road, Bombay.
20. The Sr. Court Manager, District Court, Thane
21. The Personal Assistant, District Court, Thane
22. The Superintendent (Admn./Judl./Insp.), District Court, Thane.
23. The Assistant Superintendent, (C & F)/Record Office/Writ  
Section/GOB/Computer Section/Hon'ble Principal District &  
Sessions Court, District Court, Thane.
24. Sr.Clerk, C.S. Office/Library, District Court, Thane
25. The Junior Clerk, Muster Roll, District Court, Thane
26. The Junior Clerk, Muster Roll (Peon), District Court, Thane

By Order,

  
Registrar, 30.07.2021  
District Court, Thane.